

BIHAR STATE LEGAL SERVICES AUTHORITY

Budha Marg, In Front of Old Museum,

Patna-800001

NOTICE

This is to bring to notice of all aspirants who have applied for the appointment of Chairmen and Other Members of **Permanent Lok Adalats** in pursuance of Notice no 01/2020 and Notice no 02/2020 of Bihar State Legal Services Authority, that in view of the exceptional circumstances arising out of Pandemic Covid-19 and successive lockdowns in last seven months, all the applications, if dispatched by the aspirants within stipulated time though received by the office of the BSLSA after the cut off date, be treated as validly received. Further, the selection process from the stage of **interview is deferred** in view of the aforementioned exceptional circumstances and to lessen the burden on State-Exchequer, to be resumed in next financial year.

By the order of Hon'ble Executive Chairman

Sunil Dutta Mishra
(Sunil Dutta Mishra) 18-08-20
Member Secretary